

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

33. C.P. (IB)/1132(MB)2022

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

MS. LAKSHMI GURUNG
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **10.04.2024**

Name of the Party: Punjab National Bank International
Limited
Vs
Chitrasen Nagnath Gulave

Section 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

1. Adv. Mithilesh Kumar Pandey for the Financial Creditor present.
2. Post this matter on **15.05.2024** before the Regular Bench.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

LAKSHMI GURUNG
Member (Judicial)